

DIVISION BENCH

O-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1432(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	AGARWAL POLYSACKS LIMITED Vs. KARUNA DISTRIBUTORS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Shaunak Mitra, Advocate] For Financial Creditor
2. Mr. Saurav Jain, Advocate]

1. Ms. Pooja Vijayvargia, Advocate] For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. At the request of the Ld. Counsel appearing on behalf of the Corporate Debtor, list this matter on 23/08/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.